

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. SM/005/2014**

**Coram:**

**Shri Gireesh B.Pradhan, Chairperson**

**Shri M. Deena Dayalan, Member**

**Shri A.K.Singhal, Member**

**Date of order: 25.4.2014**

**In the matter of**

Non-compliance of Regulation 5.4.2 (d) of the Central Electricity Regulatory Commission (Indian Electricity Grid Code) Regulations, 2010.

**And**

**In the matter of:**

1. Executive Engineer,  
(SLDC-EO), UP Power Corporation Ltd,  
Shakti Bhawan, Lucknow, Uttar Pradesh- 226001.
2. Deputy General Manager, SLDC,  
Power Transmission Corporation of Uttarakhand Ltd.,  
Virbhadra, Rishikesh Dehradun
3. Superintendent Engineer (SLDC),  
Haryana Vidyut Prasaran Nigam Limited,  
Room no. 146, ground floor,  
Shakti Bhawan, Sector-6, Panchkula – 134113.
4. Director (PR&CERC),  
Himachal Pradesh State Electricity Board,  
Vidyut Bhawan, Shimla 171004.
5. Chief Engineer (SO&C),  
State Load Despatch Centre,  
Punjab Power Transmission Corporation Ltd.,  
Patiala
6. Chief Engineer (S&F),  
SLDC, Jammu -180001



7. Chief Engineer (LD),  
Electricity Department, UT, Chandigarh,  
Chandigarh-160017.
8. Chief Engineer (LD),  
SLDC, Madhya Pradesh Power Transmission Company Ltd,  
Nayagaon, Jabalpur
9. Chief Engineer (LD),  
SLDC, Maharashtra State Electricity Transmission Corporation Ltd  
(MSETCL), Thane- Belapur Road, P.O. Airoli,  
Mumbai- 400708.
10. Chief Engineer (LD),  
Chhattisgarh State Power Transmission Co. Ltd., SLDC,  
P.O.- Daganiya, Raipur- 492010
11. Chief Executive Engineer,  
Goa Electricity Department,  
Panaji, Goa – 403001.
12. Executive Engineer,  
Electricity Department,  
Daman & Diu, Power House Building 2, Nani Daman- 396210.
13. Executive Engineer (LD),  
Electricity Department,  
Dadar & Nagar Haveli, Silvassa-396230
14. Chief Engineer (Electricity),  
Karnataka Power Transmission Corporation Ltd., SLDC,  
Kaveri Bhavan, Bangalore – 560009.
15. Superintending Engineer (LD),  
SLDC, TANTRASCO,  
144, Anna Salai, Chennai- 600002.
16. Chief Engineer (System Operation),  
Kerala State Electricity Board,  
LD Centre, HMT Colony P.O Kalamannery, Kochi- 683503, Kerala
17. Superintending Engineer (GO)  
Transmission Corporation of Andhra Pradesh Ltd., SLDC,  
Vidyut Soudha, Hyderabad - 500082
18. Executive Engineer ( System Control Centre)  
Electricity Department,  
137, Nethaji Subhash Chandra Bose Salai,  
Puducherry - 605001

19. Chief Engineer,  
SLDC, Bihar State Electricity Board,  
Patna
20. Chief Engineer,  
West Bengal State Transmission Corporation Ltd.,  
Andul Road, P.O. Danesh Seikh Lane,  
Howrah – 711109.
21. Chief General Manager,  
SLDC, Orissa Power Transmission Corporation Ltd.,  
P.O. Mancheswar Rly. Colony, Bhunaneswar -17.
22. General Manager-cum-CE  
(SLDC) Jharkhand State Electricity Board,  
Kusai Colony, Ranchi
23. Chief Engineer,  
Power Department,  
Govt. of Sikkim, Gangtok- 737102.
24. Chief Engineer, (CLD)  
SLDC, Damodar Valley Corporation,  
Dhanbad, Jharkhand
25. Chief General Manager,  
SLDC, Assam Electricity Grid Corporation Limited,  
Kahilipara, Guwahati – 781019, Assam.
26. Superintending Engineer  
(SLDC), Electricity Department,  
Govt. of Manipur, Imphal – 795158
27. Superintending Engineer  
(SLDC), Power and Electricity Department,  
Govt. of Mizoram, Aizawl
28. Executive Engineer,  
(SLDC), Electricity Department,  
Govt. of Nagaland, Dimapur -797112
29. Chairman-Cum-Managing Director,  
Tripura State Electricity Corporation Limited,  
Govt. of Tripura, Agartala- 799006
30. Executive Engineer

SLDC, Department of Power,  
Govt. of Arunachal Pradesh,  
Itanagar- 791111

31. Superintending Engineer  
(SLDC), Director Distribution Office,  
Shillong -793001.

### **ORDER**

Regulation 5.4.2 (d) of the Central Electricity Regulatory Commission (Indian Electricity Grid Code) Regulations, 2010 (Grid Code) provides for implementation of demand management schemes by State Load Despatch Centre through their respective State Electricity Boards/Distribution Licensees. It had come to the notice of the Commission that the automatic demand management schemes are either ineffective or are yet to be implemented in most of the States. Accordingly, the Commission directed all SLDCs *inter alia* to file the current status of the automatic load management scheme. After hearing the parties, the Commission came to the conclusion that the respondents have not only failed to comply with the Commission's directions but have also failed to discharge their responsibility under the Act and the Grid Code. The Commission vide order dated 18.12.2013 in Petition No. 208/SM/2011 directed as under:

"37. We had directed in our order dated 1.12.2011 to all SLDCs to file the current status of the Automatic Load Management Scheme, reasons for not implementing the scheme and status of contingency procedures. None of the respondents, except DTL, has complied with our directions. We are of the view that these respondents have not only failed to comply with our directions but have also failed to discharge their responsibility under the Act and the Grid Code. We direct the staff of the Commission to process the case for initiation of action under Section 142 of the Act against the officers in-charge of STUs/SLDCs of the respondents States issuing show cause

notice as to why penalty should not be imposed on them for non-compliance with our directions and the provisions of the Act and the Grid Code."

2. In view of the above, the Officers-in-Charge of the respondents State Transmission Utilities/State Load Despatch Centres are directed to show cause, latest by 15.5.2014, as to why action under Section 142 of the Electricity Act, 2003 should not be taken against them for non-compliance with our directions and the provisions of the Act and the Grid Code with regard to implementation of the Automatic Load Management Scheme.

3. Matter shall be listed for hearing on 22.5.2014.

4. Officer-in-charge of all RLDCs or their representatives shall assist the Commission in the proceedings.

Sd/

**(A.K.Singhal)**  
**Member**

sd/-

**(M Deena Dayalan)**  
**Member**

sd/-

**(Gireesh B.Pradhan)**  
**Chairperson**